

(c) and (d) Yes, Sir. The total sanctioned amount for modernisation of this unit including Phase-I, Phase-II and provision for escalation is Rs. 320.72 lakhs. Schemes to the tune of Rs. 290.37 lakhs have already been implemented.

Loan Sanctioned By ICICI to SC/ST and Backward Areas

3687. SHRI CHINTA MOHAN : Will the Minister of FINANCE be pleased to state :

(a) whether Industrial Credit & Investment Corporation of India have sanctioned any loans during the last three years ;

(b) if so, the year-wise details thereof; and

(c) the total amount sanctioned State-

wise for backward areas, Scheduled Castes and Tribes out of the total allocation made ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) During the year 1982, 1983 and 1984 the Industrial Credit and Investment Corporation of India (ICICI) had sanctioned loans to the extent of Rs. 282.01 crores, Rs. 334.53 crores and Rs. 414.09 crores respectively.

(c) Statewise details of sanctions by Industrial Credit & Investment Corporation of India to backward areas are indicated in the Statement attached. ICICI does not have separate information relating to assistance sanctioned to projects promoted by SC/ST entrepreneurs.

Statement

(Rs. in lakhs)

S. No.	State	1982	1983	1984
1.	Andhra Pradesh	1295	1598	4461
2.	Assam	201	515	234
3.	Bihar	—	—	303
4.	Gujarat	1423	3665	2807
5.	Haryana	197	496	803
6.	Himachal Pradesh	379	78	233
7.	Jammu & Kashmir	100	—	229
8.	Karnataka	1629	1569	1794
9.	Kerala	258	32	175
10.	Madhya Pradesh	1537	910	2278
11.	Maharashtra	1002	1211	1538
12.	Orissa	556	412	1634
13.	Punjab	477	850	1007
14.	Rajasthan	589	1292	1273
15.	Tamil Nadu	1424	2294	1005
16.	Uttar Pradesh	707	1050	2614
17.	West Bengal	448	764	650
18.	Arunachal Pradesh	30	16	25
19.	Dadra and Nagar Haveli	—	—	35
20.	Goa	132	42	1
21.	Pondicherry	203	142	253
22.	Nagaland	—	16	—
23.	Sikkim	—	80	—
24.	Andaman and Nicobar	—	—	20
Total		12587	17032	23372